THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong, the 3rd September, 2021

No. HCM.II/184/2015-Estt/2543 As approved by the Hon'ble, the Chief Justice, High Court of Meghalaya, Shri. Ehboklang Kharumnuid, Registrar General, High Court of Meghalaya shall, in addition to his duties, take charge of the office of Member Secretary, Meghalaya State Legal Services Authority, Shillong, from Shri. Noor-Ain-Khan w.e.f., 15th September, 2021.

By Order,

REGISTRAR (JUDICIAL SERVICE)

Memo. No. HCM.II/184/2015-Estt/2543-A Dated Shillong, the 3rd September, 2021

Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, for his Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, for his Lordship's kind information.
- 5. The Commissioner and Secretary to the Govt. of Meghalaya, Law Department, Shillong for information and necessary action.
- 6. PA to Shri. Ehboklang Kharumnuid, Registrar General, High Court of Meghalaya, Shillong for information and necessary action.
- Shri. Noor Ain Khan, District & Sessions Judge, East Khasi Hills District and Member Secretary, Meghalaya State Legal Services Authority, Shillong for information and necessary action.
- 8. The Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya.
- 9. The Accountant General (A & E), Meghalaya, Shillong.
- 10. The Treasury Officer(s) Shillong, South Treasury for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong, to upload the notification in the official website.
- 12. Office file.

REGISTRAR (JUDICIAL SERVICE)